

Government of India
Ministry of Drinking Water and Sanitation

LOK SABHA
UNSTARRED QUESTION NO.514
TO BE ANSWERED ON 13-12-2018

Nomenclature and Status of Sanitation Workers

514. SHRI SHIVKUMAR UDASI:

Will the Minister of **DRINKING WATER AND SANITATION** be pleased to state:

- (a) whether all sanitation workers are still called “manual scavengers” and there isn’t a nuanced understanding of the diversity of sanitation work, if so, the reasons therefor;
- (b) whether the Government proposes to enact a law for appointment of sanitation workers in all the Gram Sabhas under the Swachh Bharat Mission; and
- (c) the various welfare and social security schemes/including improving the working condition implemented particularly for such sanitation workers in the country?

ANSWER

MINISTER OF STATE IN THE
MINISTRY OF DRINKING WATER & SANITATION
(SHRI RAMESH CHANDAPPA JIGAJINAGI)

(a) to (c) Under Swachh Bharat Mission (Gramin), for disposal of human excreta use of safe and eco-friendly onsite sanitation technologies such as twin leach pit toilets is encouraged. Under this technology, human feces automatically becomes manure in 1-2 years and no manual scavenging is required.